

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2174**  
(TO BE ANSWERED ON 12.05.2016)

**TASK FORCE TO RATIONALIZE CENTRAL GOVERNMENT STAFF**

2174. SHRIMATI AMBIKA SONI:  
DR. T. SUBBARAMI REDDY:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government has constituted task force to rationalize Central Government staff in various Ministries and ensure their maximum optimisation, if so, the details thereof;
- (b) whether existing tribunals, autonomous bodies and Central Public Sector Undertakings would also be restructured to ensure optimization of human resource, if so, the details thereof; and
- (c) by what time, the report would be ready for action?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): A task force has been constituted by the Government of India vide Cabinet Secretariat's ID Note No.36/16/2016-EO(SM.I) dated 23.02.2016 with the following terms of reference:

- (i) To take stock and recommend measures to optimize senior positions in the Government of India, covering the posts in the Secretariat and outside the Secretariat including CVOs, various autonomous bodies, regulatory bodies, attached/ subordinate offices, etc.
- (ii) To review roles and requirements of these posts, including eligibility criteria and recommend measures to achieve synergy and convergence of purposes and resources.
- (iii) To review the processes involved in filling these posts and recommend rationalization.
- (iv) To examine and incorporate global best practices in this regard.
- (v) Any other related recommendation.

The task force has been mandated to submit its recommendations within two months.

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